



# The Orissa Gazette

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*Separate paging is given to this Part, in order that it may be filed as a separate compilation.*

## PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the Governor  
and by Heads of Departments.

### HOME, REVENUE AND FINANCE DEPARTMENTS.

#### NOTIFICATION.

*The 23rd April 1936.*

**No. 168-A.**—Under section 25 of the Negotiable Instruments Act, 1881 (Act XXVI of 1881), the Government of Orissa hereby declare Tuesday, the 23rd June 1936, to be a public holiday on account of the celebration in India of the birthday of His Majesty, the King-Emperor.

By order of His Excellency the Governor,  
P. T. MANSFIELD,  
*Chief Secretary to Government.*

### LAW AND COMMERCE DEPARTMENTS.

#### NOTIFICATION.

*The 23rd April 1936.*

**No. 14-L.P.**—In exercise of the powers conferred by sub-section (1) of section 17 of the Indian Ports Act, 1908 (XV of 1908), read with sub-paragraph (3) of paragraph 8 of the Government of India (Constitution of Orissa) Order, 1936, the Governor is pleased to appoint the Medical Officer of the Local Fund Dispensary of Gopalpur to be the Port Health Officer at the Port of Gopalpur in the district of Ganjam.

By order of the Governor,  
C. GOVINDAN NAIR,  
*Secretary to Government.*